NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 19.03.2020 NOTICE

Take notice that the following matters listed on 20.03.2020 in the Court-II will not be taken up. The next date of hearing will be notified later.

S.	Case No.	Name of the parties	Counsel for	Counsel for
No.			Appellants	Respondents
1.	Comp. App. (AT) (Ins)	IDBI Bank Ltd.	Sidhartha Barua	Roopali Singh-R2&3
	No. 391 of 2019	Vs.		Sneha Janakiraman-
	Part Heard	Ajay Joshi		COC
		Resolution Professional for the		Anannya Ghosh-RP
		Corporate Debtor & Ors.		
		With		
2.	Comp. App. (AT) (Ins)	Gail India Ltd.	Nishant Awana	Roopali Singh-R2&3
	No. 492 of 2019	Vs.		Sneha Janakiraman-
		Ajay Joshi & Ors. RP of Alok		COC
		Industries		
3.	Comp. App. (AT) (Ins)	Go Airlines (India) Ltd.	Amish Tandon	Lzafeer Ahmad
	No. 1118 of 2019	Vs.		
		Sovika Aviation Services Pvt.		
		Ltd.		

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